

Title : Introduction of Public Premises (Eviction of unauthorised occupants) Amendment Bill, 2005 (Amendment of Section 2).

PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) AMENDMENT BILL

(Amendment of section 2)

SHRI RAMDAS ATHAWALE (PANDHARPUR): I beg to move for leave to introduce a Bill further to amend the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Public Premises (Eviction of Unauthorised Occupants) Act, 1971. "

The motion was adopted.

SHRI RAMDAS ATHAWALE (PANDHARPUR): I introduce the Bill.
